## CA NO. 51/2015 CP NO. 14/59/2015 RT No.59/2016

Ashish Chopra

... Petitioner

Versus.

M/s Anant Tools Pvt. Ltd.

...Respondent

Present:- Mr.Rajinder Mahajan, Advocate for Petitioner.

Mr. Aashish Chaudhary, Advocate for Mr.Hemant Sharma,

Advocate for respondents

To be listed along with CP No.127 (ND)/2015; RT No.11/2016 to 21.11.2016 for arguments.

(Justice R.P. Nagrath) Member (Judicial)

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(Deepa Krishan) Member (Technical)

October 27, 2016

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